
Sangita Agarwal And Ors. Vs Limtex Tea & Industries Limited & Anr.

Company Appeal (AT) (Insolvency) No. 1496 Of 2019

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: March 3, 2021

Acts Referred:

Insolvency And Bankruptcy Code, 2016 " Section 7#Negotiable Instruments Act, 1881 " Section 138, 141#Limitation Act, 1963 " Section 18

Hon'ble Judges: Anant Bijay Singh, J; Shreesha Merla, Member (Technical)

Bench: Division Bench

Advocate: Abhijeet Sinha, Suhita Mukhopadhyay, Avirup Chatterjee, Rishab Kaushik, Shantanu Parashar, Abhishek Sharma

Final Decision: Allowed

Judgement